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**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 30.01.2019

PRESENT: 1. Hon'ble Member (J) Shri Rajeswara Rao Vittanala  
2. Hon'ble Member (T) Dr. Ashok Kumar Mishra

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB)No.244/ BB/2018	For admission IA 27/19	Sec 7 of I&B code	M/s Dena Bank	T P Muthanna Advocate	M/s Kavveri Telecom Infrastructur e Limited	

ADVOCATE FOR PETITIONER/s :

M.N. DEVARAJE URS  
FOR T.P. MUTHANNA.  
Ph: 94 80184852

ADVOCATE FOR RESPONDENT/s :

Vinay Kuttappa K.S  
For S. Ramesh  
9611450509

**ORDER**

Heard Shri M.N.Devaraje Urs, learned Counsel for Petitioner; Shri Vinay Kuttappa, learned Counsel for Respondent. Learned Counsel for Respondent requests short time to file reply. The learned Counsel for Respondents is directed to file reply well before the next date of hearing duly served on the other side. Learned Counsel for Petitioner is directed to ensure that the Dena Bank person to be present next occasion to assist the Tribunal on the question of admission. Post the case on **04.02.2019.**

**MEMBER (T)**

**MEMBER (J)**

Sruthi